

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:9  
ANSWERED ON:20.11.2000  
SETTING UP OF C.R.F.  
JASWANT SINGH YADAV;RAM SHAKAL

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government propose to set up Central Road Fund for maintenance of roads;
- (b) if so, the details thereof and the total amount allocated for the purpose during the current financial year;
- (c) whether the Government have formulated any rule or criteria in regard to the said fund; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR ROAD TRANSPORT & HIGHWAYS (MAJOR GENERAL (RETD.) B.C. KHANDURI)

(a) to (d) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 9 FOR ANSWER 20.11.2000 BY DR. JASWANT SINGH YADAV & SHRI RAMSHAKAL REGARDING SETTING UP OF C.R.F.

(a) to (d) Yes, Sir. The CRF has been revamped by crediting to it the cess of Re. 1/- per litre on petrol and diesel levied with effect from 2.6.1998 and 1.3.1999 respectively. An Ordinance has been promulgated on 01.11.2000 to give statutory effect to revamp the Central Road Fund. This Ordinance empowers the Central Government to administer, manage and allocate the accrued amount in the following manner:-

- 1) 50% of the cess on High Speed Diesel (HSD) oil for development of rural roads;
- 2) 50% of the cess on HSD and the entire cess collected on petrol will be allocated as under:-
  - i) 57.5% for the development and maintenance of National Highways.
  - ii) 12.5% for the construction of road under/over bridges and safety works at unmanned railway crossing; and
  - iii) Balance 30% on development and maintenance of State roads.

A sum of Rs. 5800 crores has been provided for in the Budget 2000-2001.